

(b) the number of people trained in these institutes in the last three years and how many of them are from SC/ST and OBC background; and

(c) whether the Ministry plans to establish more such training institutes, if so, the details thereof and their locations and estimated date of establishment?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) No new training centre has been established during the last three years by Ministry of Power through National Power Training Institute (NPTI). However, two new branches/units of NPTI, one at Alappuzha (Kerala) and another at Shivpuri (Madhya Pradesh), have been sanctioned in 2013-14.

(b) Does not arise.

(c) There is no plan at present to establish more such training institutes under NPTI.

Electrification of villages in the country

2669. SHRI HARNATH SINGH YADAV: Will the Minister of POWER be pleased to state:

(a) whether all villages in the country have been electrified till March, 2019; and

(b) if so, the details thereof and if not, the number of districts and villages which are proposed to be electrified during the next one year, along with the action taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) and (b) As per the information furnished by the States, all the inhabited census villages across the country stood electrified on 28.04.2018.

Power export to neighbouring countries

2670. SHRI T. K. RANGARAJAN: Will the Minister of POWER be pleased to state:

(a) whether power is exported to neighbouring countries;

(b) if so, the names of countries to which it is exported; and

(c) the amount of power exported and the value of export realisation?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) to (c) Power is exported to Nepal, Bangladesh and Myanmar. Bhutan is a net exporter to India; however, sometimes Bhutan imports power from India during low hydro season. During 2018-19, the energy exported to Nepal, Bangladesh and Myanmar

was 2798.84 Million Units (MU), 5690.31 MU and 6.61 MU respectively. Bhutan has supplied 4657.07 MU to various power entities in India.

The power is exported to these countries according to the terms and conditions of Power Purchase Agreements (PPAs) entered into by Indian power entities with the power entity(ies) of the neighbouring countries. Thus, the realisation of export of power in terms of value is also settled between the contracting power entities and the same is not collected by the Government.

Coal consumption by NTPC Plant, Lara

2671. SHRI PRASANNA ACHARYA: Will the Minister of POWER be pleased to state:

(a) the consumption of coal by thermal power project of NTPC located at Lara in Chhattisgarh adjoining to Odisha border per annum and which subsidiary of Coal India supplies the coal to Lara plant; and

(b) what is the mode of transportation of coal to this plant and what is the number of heavy vehicles that are engaged in transport of coal?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) The units of NTPC Lara Stage-I (2x800 MW) have not yet started commercial operation. However, as on date, the coal consumption for achieving Commercial Operation Date (COD) activities of U#1 in FY 2019-20 is around one lakh tonne sourced from NTPC owned mines. The annual coal consumption for NTPC Lara Stage-I after achieving COD will be approx. 7.15 Million Metric Ton at 85% Plant Load factor (PLF). This power project is linked to Talaipalli Coal Mine allotted to NTPC and has a tapering bridge linkage from Mahanadi Coal Limited (MCL) and South Eastern Coalfields Limited (SECL).

(b) The envisaged mode of transportation of coal to NTPC Lara is through Merry-Go-Round (MGR) system from Talaipalli Coal Mine. Presently, the MGR system is under construction. Once units are commercialized, coal will be transported by rail and/or road as per requirement and feasibility.

Wind power projects in low air velocity States

†2672. SHRI DIGVIJAYA SINGH: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the details of the policy for the development of wind power projects in the low air velocity States which fall under the category of ‘Wind States’ by the Ministry; and

†Original notice of the question was received in Hindi.